

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00740/2017

DATED THIS THE 09TH DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Prameeta P Jahagiradar,
S/o Prahlad,
Aged about 33 years,
Residing at Adaki Galli,
Jorapur Peth, Bijapur – 586 101

.....Applicant

(By Advocate Shri M. Subramanya Bhat)

Vs.

1. The Union of India,
Represented by the
General Manager,
South Western Railways,
Headquarters, Hubli – 580 023.

2. Deputy Chief Personnel Officer,
(Recruitment), Railway,
Recruitment Cell,
South Western Railway,
Hubballi – 580 020

....Respondents

(By Shri J. Bhaskar Reddy, Senior Central Government Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Shri J. Bhaskar Reddy, learned counsel for the respondents, produces a note No. SWR/RRC/564/PPJ/Court case/17-18 dated 08.01.2018 indicating that Prameeta P Jahagiradar was examined and proceedings is accepted and found to be fit in A-3 to C-1 and therefore in accordance with that we will remit

the matter back to the respondents to pass appropriate orders within one month next.

2. The OA is disposed off as above. No order as to costs.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/00740/2017

Annexure A-1: Copy of the South Western Railway, Railway Recruitment Cell, Employment Notification No. 02/2013 dated 28.09.2013

Annexure A-2: Copy of the medical certificate No. 23225/255 of the applicant

Annexure A-3: Copy of the letter No. SWR/RRC/564/ME/02-2013(Genl)/16-17 dated 10.01.2017

Annexure A-4: Copy of Chapter V Medical Examination

Annexure A-5: Copy of Medical Certificate of the applicant addressed to the Railway Recruitment Board, Hubli.

Annexure A-6: Copy of the representation of the applicant dated 23.06.2017

Annexure A-7: Copy of the medical certificate issued by the District Surgeon dated 23.08.2017

Annexure A-8: Copy of the representation of the applicant addressed to the Chief Medical Director, South Western Railway, Hubballi.

Annexure A-9: Copy of letter No. MD.141/ME/Candidates dated 04.09.2017

Annexure A-10: Copy of letter No. SWR/RRC/564/ME/02-2013(Genl)/17-18 dated 20.09.2017

Annexure A-11: Copy of the interim order passed by Central Administrative Tribunal, Bangalore Bench dated 28.07.2017 in OA No. 402/2017

Annexure A-12: Copy of the order passed by Central Administrative Tribunal, Bangalore Bench dated 07.09.2017 in OA No. 402/2017
